

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/13367/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria,
Special Judge, Assam,
Guwahati.

Dated the 19th December, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. SPL/2329 dtd. 14.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two days casual leave on 19.12.2022 and 20.12.2022**, has been granted. The District and Sessions Judge, Kamrup(M), Guwahati and in her absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/2001/13368-13369 /A, dated , 19-12-2022

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Piffone